(ख) भारत सरकार ने अवैध गतिविधियां (निवारण) अधिनियम, 1967 के अनुगत अखिल जम्मू तथा काण्मीर जनमत संग्रंह गोर्चे को पहले ही अवैध संस्था घोषित कर रखा है।

अस्मू तथा काण्मीर सरकार तथा केन्द्र सरकार अन्य पृथकनावादी दलों की गतिविधियों पर पूरी तरह निगरानी रख रहो है और आवश्यकता पड़ने पर उपयुक्त कार्रवाई करेगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/^ iमंत्रालय में राज्य मंत्री (SHRIK.C. PANT) : (a) Yes, Sir.

(b) The Government of India have already declared the All Jammu and Kashmir Plebiscite Front as an unlawful association under the Unlawful Activities (Prevention) Act, 1967.

The Government of Jammu and Kashmir and the Central Government are closely watching the activities of other secessionist croups and will take appropriate action as and when necessary.]

COMMITTEE ON EXPORT PROMOTION COUNCILS

898. SHRI G.R. PATIL: Will the Minister of FOREIGN TRADE/faftr

- (a) whether the Committee on the working of Export Promotion Councils has submitted its report to the Government;
- (b) if so, what are its main recommendations; and
- (c) the action proposed to be taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मंत्रालय में उप-मंत्री (SHRI A.C. GEORGE): (a) No Sir.

- .(b) and (c) Does not arise.
- f[] English translation. 8 RSSJ71-4.

ASSAM-NAGALAND BORDER DISPUTE

899. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS/JTi? *Rfr be pleased to stale :

- (a) whether any step has been taken by Government so far to settle the border dispute between Assam and Nagaland; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS'^ मंत्रालय में राज्य मंत्री (SHRI K. C. PANT)': (a) and (b) The matter is receiving active attention of the Government.

BRAIN-DRAIN FROM TNUIA

900. SHRI THILLAI VILLALAN: Will the Minister of SCIENCE AND TECHNOLOGY;

विज्ञान श्रीर प्रौद्योगिक विभाग Tpjfr be pleased to state:

- (a) whether Government have any special proposal to slop the 'brain-drain from our country; and
 - (b) if so, what are the details thereof?

THE MINISTER OF SCIENCE AND TE-CHNOLOGY family statistical family real (SHRI C. SUBRAMANTAM): (a) and (b) A proposal for creation of supernumerary posts for appointment of brilliant Scientists, so that they may not have to go abroad for lack of employment opportunities in the country, is under consideration. Some of the measures already taken to facilitate the return of Indian Scientists, who are abroad are given in the Statement attached.

STATEMENT

- (A) The following steps have been taken to facilitate return of scientific and technical personnel to India:—
- (i) Creation of a Scientists' Po A to provide for temporary placement of well-qualified Indian scientists and technologists returning from abroad.